

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3787  
TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2020**

**RELEASING OF SUGAR SUBSIDY TO KARNATAKA**

**3787. KUMARI SHOBHA KARANDLAJE:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of sugar subsidy released to the State of Karnataka during the last three financial years, year-wise;
- (b) the details of sugar subsidy yet to be released to the State of Karnataka;
- (c) whether the Government has reviewed the sugar subsidy scheme and if so, the details thereof;
- (d) whether it is a fact that the Government has reduced sugar subsidy being given to the States during the last two years; and
- (e) if so, the details thereof and the reasons therefor?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

(a) & (b): The State of Karnataka is not participating in the current sugar subsidy scheme effective from 01.06.2017. However, they had participated in earlier sugar subsidy scheme effective from June, 2013. Details of sugar subsidy released to Karnataka during last three financial years is as under:-

2017-18	2018-19	2019-20
4.79	Nil	Nil

(Rs. in Cr.)

.....2/-

**(c), (d) & (e): The National Food Security Act (NFSA), 2013, is now being universally implemented in the entire country. There is no indentified category of Below Poverty Line (BPL) under the NFSA, 2013. However, the Antyodaya Anna Yojana (AAY) beneficiaries are clearly identified. The Government has reviewed the sugar subsidy scheme in May, 2017 and has decided to continue it only for AAY families w.e.f. 01.06.2017. The Central Government is reimbursing a fixed subsidy of Rs. 18.50 per kg. per month per AAY family to the participating States/UTs. The States/UTs are allowed either to absorb the additional cost on account of handling, transportation and dealer's commission or pass it on to the consumers by adding it to the Retail Issue Price (RIP) of Rs. 13.50 per kg under the Public Distribution System (PDS).**

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